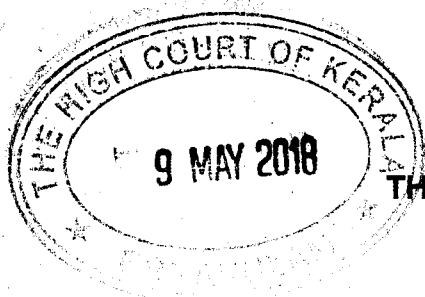


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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 07-05-2018

PROCEEDINGS

Judiciary – Sitting arrangement in the Munsiff-Magistrate's Court, Perambra and in the Court of the Judicial Magistrate of First Class, Perambra-orders issued

ORDER NO. B1(A)-63/2018

Smt.Indu P., Munsiff-Magistrate, Payyoli, who is holding full additional charge of Munsiff-Magistrate, Perambra and Judicial Magistrate of First Class, Perambra, is directed to conduct one day's sitting each per week in Munsiff-Magistrate's Court, Perambra and the Court of the Judicial Magistrate of First Class, Perambra. The sitting arrangement in both the Courts will continue till the officers in the respective Courts take charge.



(By Order)


N. Anil Kumar
Registrar General

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).
The District Judge and the Chief Judicial Magistrate of Kozhikode.
The Private Secretary to the Chief Justice, High Court.
The Private Secretary to Hon'ble Mr.Justice P.R.Ramachandra Menon.
The Courts concerned.
Smt.Indu P., Munsiff-Magistrate, Payyoli.
Smt.Anne Marie Kuriakose, Munsiff-Magistrate, Perambra.
Smt.Savitha T.P., Judicial Magistrate of First Class, Perambra(Through the Kerala Judicial Academy).
The Confidential Assistants to the Registrars, High Court.
The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell.
The I.T. Section, High Court (For uploading in the Official Website).
The Kerala Judicial Academy, Athani, Aluva.
The Administrative Records Section, High Court (2 copies).
The File/Stock File.

